NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 228/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Sunil Sarojkumar Surana & Anr.

V/s.

Bhutoria Refrigeration Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE

12 Ravit Buse AOR

ORDER

C.P. No. 228/241-242/NCLT/MB/MAH/2017

- The Learned Representative of both the sides are present. 1.
- By consent adjourned to **04.12.2017** for Final Hearing. 2.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 11.10.2017

Aah/ug

Sd/-

M.K. Shrawat Member (Judicial)